



APPELLATE TRIBUNAL FOR ELECTRICITY
Core 5, Ground Floor, SCOPE Building,
Lodhi Road, New Delhi-110003

Tel.: 24361518, 24368481 Fax: 24368482

File No. 19/8/2017-Adm/CCTV Camera/

Dated : 4th January, 2019

Call for Tender for Installation of CCTV cameras in APTEL (Appellate Tribunal for Electricity)

The Appellate Tribunal for Electricity, SCOPE Complex, Lodhi Road, New Delhi invites tenders for Installation of CCTV cameras in APTEL in the Courts (Dome Cameras) & outside of the Courts situated at 7th Floor of Core-4, SCOPE Complex and Network Video Recorder (NVR) & the monitor can be fixed either in the Chamber of the Learned Registrar or in the Chamber of Deputy Registrar at 7th Floor of Core-4, SCOPE Complex, Lodhi Road, N. Delhi..

The tender for the above said works inclusive of all expenses like cost of material & other charges plus all applicable taxes in a prescribed Annexure can be submitted in a sealed envelope addressed to Director (Admn.), Appellate Tribunal for Electricity (APTEL, SCOPE Complex, Lodhi Road, New Delhi so as to reach the undersigned by **25.01.2019 (11.00 a.m.)**.

The two bid system shall be submitted by the vendors (Technical bid and financial bid in separate envelope). The technical bid of tenders will be opened **on the same day at 11.30 hours** at the office premises of the APTEL. At the second stage, financial bids of only the technically accepted offers will be opened, the date and time of opening the financial bid for further evaluation and ranking will be informed separately.

The Scope of work and General Instructions for submitting tender are given below. Before submitting the tenders the firms are requested to go through the terms and conditions. The authorized signatory of the firm should sign all pages of the tender documents as a token of their acceptance.

Sd/-
(AJAY KUMAR)
Director (Admn.)

Invitation for Expression of Interest (EOI) for supply, Installation, Commissioning and Testing Work of CCTV Cameras & Its Accessories.

INTRODUCTION & SCOPE OF WORK

The Appellate Tribunal for Electricity (APTEL), (hereinafter referred as APTEL) was set up by the Central Government under the provisions of the Electricity Act, 2003 on 13.05.2005. APTEL hears and disposes of appeals filed against the order of the Central Electricity Regulatory Commission, State Electricity Regulatory Commissions, Joint Commissions and Adjudicating Officers. Subsequent to the setting up of APTEL, the appeals pending in the High Court of all States except the State of Jammu & Kashmir on the subject were also transferred to this Tribunal. The APTEL intends to call Expression of Interest for setting surveillance systems, access control system in the Courts and for ensuring a safe environment for the general public. Considering the existing infrastructural setup and the safety nuances of general public and in-house occupants, the companies should propose suitable system for commissioning and implementation. The APTEL needs to gather video information in order to monitor activities in real-time on 24x7x365 days basis. Also the information must be recorded and be kept for monitoring the activities during office hours and also information must be recorded and be kept for a period of 60 days time. This information may be available to the Registrar of the APTEL for monitoring the activities during office hours and also to record information during off-duty hours and during night time. All the information must be recorded and to be kept in storage at least for two month before these are being flushed out automatically. The APTEL may select single or different bidder Firms/Companies or models of any particular or different make with rates by this EOI process. Future possibility of coverage/adding additional locations/cameras, if required. The selected Firm/Company must commit to warranty obligation.

Bill of Materials with General Specifications for setting of CCTV-IP Surveillance System- APTEL

Requirement & General Specifications of the items.

SI No	Description	UOM	Quantity
1	5 MP IP IR Dome Camera - Technical Specification as per Annexure "A"	Nos.	11
2	NVR 32 Ch With 8 Sata Slot - Technical Specification as per Annexure "B"	Nos.	1
3	6 TB HDD Make : Wd / Segate	Nos.	8
4	SD Card 128GB	Nos.	11
5	Stand for Indoor Cameras	Nos.	11
6	24 port POE Switch for connecting the power to the cameras and communication of the cameras to the NVR	Nos.	2
7	32 U Rack	Nos.	1
8	CAT6 LAN Cable - Only Copper - (Approximate) - Billed will be as per actual usage	Rmt.	800
9	HDMI / VGA Cable	Rmt.	15
10	PVC pipe, conduit & baton with accessories - (Approximate) - Billed will be as per actual usage	Rmt.	200
11	Connecter Per Cameras	Nos.	11
12	Desktop/ Server for Centralised Installation Make Dell /HP	Nos.	1
13	40" LED Screen Make : Samsung/ LG	Nos.	1
14	UPS Make APC , 2KVA Online UPS, Battery:6x 65Ah 12V maintenance free, SMF 12V 65Ah batteries with backup approx. 2 hrs, Accessories: Battery Bank with links and connectors	Nos.	1
15	Programming, Testing & Commissioning of all equipments complete arrangement for the systems	Job Work	11

Annexure A

Technical Specification of 5 MP IP IR Network Dome Camera : -	
Image Sensor	1/2.9" Progressive Scan CMOS
Min. Illumination	Color: 0.01 lux @(F1.2, AGC ON), 0 lux with IR
Shutter Speed	1/3 s to 1/100,000 s
Slow Shutter	Support
Lens	4 mm, horizontal field of view: 78°
Lens Mount	M12
Iris	F2.0
Day & Night	IR cut filter
DNR	3D DNR
Wide Dynamic Range	120dB
3-Axis Adjustment	Pan: 0° to 350°, tilt: 0° to 75°, rotate: 0° to 350°
Compression Standard	
Video Compression	Main stream: H.265/H.264
	Sub stream: H.265/H.264/MJPEG
	Third stream: H.265/H.264
H.264 Type	Main Profile/High Profile
H.264+	Support
H.265 Type	Main Profile
H.265+	Support
Video Bit Rate	32 Kbps to 16 Mbps
Audio Compression (-S)	G.711/G.722.1/G.726/MP2L2/PCM
Audio Bit Rate (-S)	64Kbps(G.711)/16Kbps(G.722.1)/16Kbps(G.726)/32-192Kbps(MP2L2)
Image	
Max. Resolution	2944 × 1656
Main Stream	50Hz: 20 fps (2944 × 1656), 25 fps (2560 × 1440, 1920 × 1080, 1280 × 720)
	60Hz: 20 fps (2944 × 1656), 30fps (2560 × 1440, 1920 × 1080, 1280 × 720)
Sub Stream	50Hz: 25fps (640 × 480, 640 × 360, 320 × 240)
	60Hz: 30fps (640 × 480, 640 × 360, 320 × 240)
Third Stream	50Hz: 25fps (1280 × 720, 640 × 360, 352 × 288)
	60Hz: 30fps (1280 × 720, 640 × 360, 352 × 240)
Image Enhancement	BLC/3D DNR
Image Settings	Support rotate mode. Brightness, contrast, saturation, and sharpness are adjustable via web browser and client software
ROI (Region of Interest)	Support 1 fixed region for main stream and sub stream separately
Day/Night Switch	Auto/Scheduled/Alarm Triggered (-S)
Audio (-S)	

Environment Noise Filtering	Support
Audio I/O	Support, mono soundtrack
Sampling Rate	8kHz/16kHz/32kHz/44.1kHz/48kHz

Network	
Network Storage	Support microSD/SDHC/SDXC card (128G) local storage, NAS (NFS,SMB/CIFS), ANR
Alarm Trigger	Motion Detection, Tampering Alarm, Network Disconnected, IP Address Conflict, Illegal Login, HDD full, HDD error
Protocols	TCP/IP, UDP, ICMP, HTTP, HTTPS, FTP, DHCP, DNS, DDNS, RTP, RTSP, RTCP, PPPoE, NTP, UPnP, SMTP, SNMP, IGMP, 802.1X, QoS, IPv6
Standard	ONVIF (PROFILE S, PROFILE G), ISAPI
General Function	One-key Reset, Anti-Flicker, Heartbeat, Mirror, Password Protection, Privacy Mask, Watermark, IP Address Filter
Interface	
Communication Interface	1 RJ45 10M/100M self-adaptive Ethernet port
Audio (-S)	1 audio input (line in), 1 audio output interface
Alarm (-S)	1 alarm input, 1 alarm output
On-board Storage	Built-in microSD/SDHC/SDXC slot, up to 128 GB
Smart Feature-set	
Behavior Analysis	Line crossing detection, intrusion detection, unattended baggage detection, object removal Detection
Line Crossing Detection	Cross a pre-defined virtual line, up to 1 pre-defined virtual lines supported
Intrusion Detection	Enter and loiter in a pre-defined virtual region, up to 1 pre-defined virtual regions supported
Object Removal Detection	Objects removed from the pre-defined region, such as the exhibits on display.
Unattended Baggage Detection	Objects left over in the pre-defined region such as the baggage, purse, dangerous materials
Face Detection	Human face appears in the image can be detected and trigger linkage method
General	
Operating Conditions	-30 °C to +60 °C (-22 °F to +140 °F), Humidity 95% or less (non-condensing)
Power Supply	12 VDC ± 25%, 6.2 W PoE(802.3af, class 3), 9 W
IR Range	Up to 30 m
Protection Level	IP67, IK10

Annexure “B”

A. Technical Specification of NVR 32 Ch With 8 Sata Slot :		
Video/Audio input	IP video input	32-ch
		Up to 12 MP resolution
	Two-way audio	1-ch, RCA (2.0 Vp-p, 1 k Ω)
Network	Incoming bandwidth	320 Mbps
		or 200 Mbps (when RAID is enabled)
	Outgoing bandwidth	256 Mbps, or 200 Mbps (when RAID is enabled)
	Remote connection	128
Video/Audio output	Recording resolution	12 MP/8 MP/6 MP/5 MP/4 MP/3 MP/1080p/UXGA/720p/VGA/4CIF/DCIF /2CIF/CIF/QCIF
	CVBS output (Optional)	1-ch, BNC (1.0 Vp-p, 75 Ω), resolution: PAL: 704 × 576, NTSC: 704 × 480
	VGA1 /HDMI1 output resolution	HDMI1: 4K (3840 × 2160)/60Hz, 4K (3840 × 2160)/30Hz, 2K (2560 × 1440)/60Hz, 1920 × 1080p/60Hz, 1600 × 1200/60Hz, 1280 × 1024/60Hz, 1280 × 720/60Hz, 1024 × 768/60Hz
		VGA1: 2K (2560 × 1440)/60Hz, 1920 × 1080p/60Hz, 1600 × 1200/60Hz, 1280 × 1024/60Hz, 1280 × 720/60Hz, 1024 × 768/60Hz
	VGA2 /HDMI2 output resolution	1920 × 1080p/60Hz, 1280 × 1024/60Hz, 1280 × 720/60Hz, 1024 × 768/60Hz
Audio output	2-ch, RCA (2.0Vp-p, 1 KΩ)	
Decoding	Decoding format	H.265+/H.265/H.264/H.264+/MPEG4
	Live view/Playback resolution	
	Synchronous playback	16-ch
	Capability	4-ch @ 4K, or 16-ch @ 1080p
Network management	Network protocols	TCP/IP, DHCP, HIK Cloud P2P, DNS, DDNS, NTP, SADP, SMTP, NFS, iSCSI, UPnP™, HTTPS
Hard disk	SATA	8 SATA interfaces for 8HDDs
	eSATA	1 eSATA interface
	Capacity	Up to 6TB capacity for each HDD
External interface	Network interface	2, RJ-45 10/100/1000 Mbps self-adaptive Ethernet interface
	Serial interface	RS-232; RS-485; Keyboard
	USB interface	Front panel: 2 × USB 2.0; Rear panel: 1 × USB 3.0
	Alarm in/out	16/4
General	Power supply	100 to 240 VAC, 50 to 60 Hz
	Max. Power	200 W
	Consumption (without HDD)	≤ 30 W

	Working temperature	-10 to +55 °C (+14 to +131° F)
	Working humidity	10% to 90%
	Chassis	19-inch rack-mounted 2U chassis

B. Technical Specification for Central Monitoring software:

Client Software is a video management software. It uses distributed structure to manage all devices. It includes monitoring, alarm, and record and device management. With different modules and their collocation, it can provide many solutions for different supervisory places, medium or small scale. It is a steady and reliable system with functions like real-time monitoring, video record and search, file backup, video wall. Etc.

It should have features of:

- Multiple window-division display modes, and multi-screen in full-screen display;
- Picture capture and real-time recording in preview mode;
- Digital Zoom;
- Manage by group;
- Multiple cycling preview;
- Dynamic adjustment of brightness, contrast, saturation and hue parameter;
- Manage files that are captured or recorded;
- Switch between preview and playback;
- Voice talk;
- Display status of supervisory place;
- Switch interfaces from preview to parameters configuration;
- Full-functional remote PTZ and lens control;
- 3D position;
- Set the position of preset and call preset;
- Flexible patrol and pattern;
- Graphically recording schedule configuration;
- Variety of recording type;
- Recording schedule template setting;
- Distributed PC NVR deployment and management;
- Pre-allocate hard disk for recording;
- Event record;
- Search files by channel, time and event;
- Fast forward play and single frame play;
- Locate with time line exactly;
- Multi-screen playback simultaneously(Only for event playback);
- Capture pictures when playback
- Download data when playback;
- Edit playback data when playback;
- Volume control during playback;
- Add, remove, modify device and parameters configuration;
- Add, remove, modify and configure servers;
- Support DVR/DVS/IPC/IP Dome/Decoder/NVR;
- Management detail to each channel;
- Search and display on-line device;
- Add device by domain name and USER management.

GENERAL TERMS & CONDITIONS OF THE EOI

1. The prime requirement of the EOI is that the tenderer (herein after may be mentioned in this document as 'Vendor or bidder Firm/Co.) must be capable of supply of CCTV Cameras and its accessories installation of those items and system integration of all locations/sections.
2. The vendor must have knowledge and experience of implementation of electronic security systems including access control, surveillance system monitoring with internet IP based monitoring by central office.
3. The vendor is advised to verify the projected requirements after visiting the location before presenting the bids.
4. All CCTV hardware products (Model wise) offered in the project should be UL, CE,FCC, RoHS, certified. All systems and components must be in compliance with FCC, CE, UL requirements. All the certificates needs to be submitted alongwith technical bid.
5. CCTV OEM shall be ISO 9001:2015 certified for at least one year and also ISO 14001:2004 certified for manufacturing process. ISO certificate from OEM to be attached.
6. The Original Equipment Manufacturer(OEM) should have existence in India since a reasonable period.
7. The OEM must have direct presence in India, OEM must have online dedicated CCTV support center available during working hours and a fully equipped repair and maintenance center in Delhi/NCR.
8. All equipment and materials used shall be standard components that are regularly manufactured and used in the manufacturer's system.
9. All CCTV cameras, NVR, and POE Switch should be of the same make.
10. All systems and components shall have been thoroughly tested and proven in actual use.
11. MAF :- In case the bidder is authorized reseller or channel partner an authorization letter from the OEM need to be submitted in original addressed to the undersigned specifically describing this tender details.
12. Compliance statement for the specifications under needed to be attached; deviation & remarks need to mention clearly.
13. Datasheet to be attached, Demonstration to be given as and when required. Schedule for the same will be informed in advance.
14. That the bidder/organization has not been blacklisted/ debarred by any of the government/ public sector agencies in India. A declaration of fair business practice by the Bidder.
15. The bidder must have anAverage annual financial turnover of Rs.25 Lakhs (Rupees Ten Lakhs) during the immediate last three consecutive financial years, duly audited, signed & stamped by a Chartered Accountant.
16. The tenderer must have an experience of minimum 03 years for Supply, Installation, Testing and Commissioning of CCTV surveillance system. Copies of work order/contracts and satisfactory performance certificates in support of proof thereof for the contracts executed must be submitted.
17. The tenderer must provide self attested copies of GST, PAN/GIR registration no, and Last three year ITR at the time of submission of bid. (Mandatory)
18. APPROVED MAKES: SONY, Bosch, Hikvision, Pelco, Axis, Samsung.
19. The APTEL reserves the right to reject in its discretion any or all EOI (s) without assigning any reason.
20. The contract shall deem to have been concluded by the acceptance of tender' issued in the form of a purchase order. The acceptance may be communicated to the vendor by fax or

registered post or by hand to the address furnished by the vendor. The vendor is required to acknowledge receipt of the acceptance within 3 working days. However, non acknowledgement on the part of the vendor does not affect the acceptance of tender' or the conclusion of contract.

21. The purchaser/APTEL, shall not be liable for any obligation, monetary or otherwise that has not been expressly stated in the contract.
22. The effective date of contract will be the date on which the work order is issued. The rates quoted should be valid for a period of one year.
23. The specifications governing the project in respect of the items/components to be supplied are provided with the EOI. Where an aspect is not covered in the specification, the vendor shall be required to conform to the good quality standards.
24. For all the cameras, DVRs and other related hardware, the materials supplied shall be under a warranty period of 3 years and any manufacturing defect noticed would be replaced/repaired free of cost by the vendor.
25. The EOI would be opened in APTEL and the bidders or their authorized representative may be present at the time of opening of EOIs.
26. The EOI of the bidder Firm/Co., who are not represented at the opening of the EOI, will be opened and verified by the APTEL in-absentia.
27. The EOIs received after due date and time would be ineligible to compete the process.
28. The payment made for purchase of EOI is non-refundable.
29. Correction/overwriting in the EOI document should be avoided. In case of any discrepancy between the amount in figures and in words, the amount in words will be considered.
30. The techno-financial bid must be in line with specifications and conditions required for the EOI. Any deviation from these may result in rendering the EOI/tender ineligible to compete for award of the tendered work.
31. The techno-financial bid would be inclusive of all taxes, duties, surcharge(s) etc.
32. All damaged or unapproved goods shall be returned at the risk of the tenderer and cost and the incidental expenditure thereupon shall be recovered from the concerned party.
33. On acceptance of tender and issue of work order by the APTEL, the date of completion of the work should be strictly adhered to otherwise the APTEL reserves the right to forfeit the earnest money of the tenderer.
34. **EMD:** An Earnest Money Deposit (EMD) of **Rs. 40,000/-** (Rupees Forty Thousand only), in the form of an account payee Demand Draft of any Nationized/Commercial Bank in favour of "Pay & Accounts Officer, Ministry of Power, New Delhi" must accompany each tender bid. Bids without the EMD shall be summarily rejected.

Other Terms and Conditions :

1. All the materials will be delivered free of cost at the APTEL including all freight, forwarding, loading and unloading charges etc. The APTEL will not bear any of these charges over and above the cost mentioned in the financial bid.
2. It will be the responsibility of the supplier for safe supply in full and good conditions at users point and the users point and the purchaser i.e. APTEL will not pay separately for transit insurance etc. if any, required.
3. The APTEL will have the right during discussions with the shortlisted companies/firms to change the requirements/specifications of items mentioned in the BoM in order opt for cost-effective or technically more feasible solutions.

4. The bidder Co./Firm is required to mention annual support charges during warranty period with on-site person and without on-site person separately.
5. Number of locations and number of CCTV cameras is likely to be increased or decreased without assigning any reason.
6. The sealed envelope containing EOI/bids should be superscribed with the EOI reference, Name & Address of the Tenderer/Bidder and the due date of opening or else the bid will be rejected. The bid/EOI received after the due date and time will not be entertained.
7. Exemption for EMD/SD: Valid NSIC/MSME/UdyogAadhaar Registered Firms are exempted from submission of Security Deposit only subject to production of documentary evidence.
8. The APTEL reserves all rights to :
 - a) Amend any of the above clauses for the purpose of arriving at a cost-effective total technical solution for the APTEL.
 - b) Reject any EOI(s)/bidders or cancel the tender process all together without assigning any reason whatsoever to the tenderers.

Security Deposit and Refund of EMD:

In the case of unsuccessful bidders whose EOI/bid are not considered for placing order the Earnest Money Deposit will be refunded without any accrued interest within one month of the final decision for selection. In the case of successful bidder, he will deposit 10% of annual cost of the contract as performance Security/Guarantee in the shape of Bank Draft in favour of PAO, MoPpayable at New Delhi. The same should be valid for a period of six months counting from the date of expiry of the contract. The APTEL will have the right to invoke the security deposit without assigning any reason, if performance of the successful firm is not found to be up to the mark or is in violation of EOI/contract conditions. On submission of security deposit, the EMD would release to the successful firm without any interest accrued on such fiscal deposits.

Terms of Delivery and Payment:

A) Time Frame:

- a) The vendor should ensure the completion of **the work within 30 working days** from the date of award of the contract/work order.
- b) As per current practices no advance payment is permissible. Payment shall be after successful completion of the designed work. Payment will be calculated on the basis of actual work done in term of number of cameras including required hardware and software.

B) Penalty for downtime:

On receiving complaint about the equipment. Service, the vendor will respond and repair/replace or provide required services within 24 hours, if failed penalty shall be levied @ Rs. 500/- per day.

Force Majeure:

IF progress or delivery of completion of contract be delayed by strikes, lockouts, fire, accidents or acts of god or any cause whatsoever beyond the responsible control of the bidder firm, suitable extension of time shall be granted, a mutually agreed upon between the parties.

Legal Jurisdiction:

Only the Civil Courts at Delhi shall have the jurisdiction to deal with and decided upon any legal matters of dispute whatsoever arising out of this EOI.

All correspondence with regard to the EOI may be made with the Registrar, Appellate Tribunal for Electricity, Core-4, 7th floor, SCOPE Complex, Lodhi Road, New Delhi-110003, Ph. No. 011-24368478, e-mail: registrar-aptel@nic.in .

TECHNICAL BID

1	Name of Firm	
2	Address of Firm	
3	Registration No.	
4	Name of the authorized signatory	
5	Specimen Signatures of the Authorised Signatory	
6	Telephone Numbers of the Authorised Signatory and other Telephone Numbers of the Firm	
7	Whether the Firm has enclosed EMD? If yes, then details of DD/Pay Order Nos.	
8	Details of the Government Departments/Ministries etc. in which the firm is engaged in similar services during the last years. As per S. No. 16of General Terms & Conditions of The EOI .	
9	Whether Proof/Copies of Work Order/Experience in respect of Sr. No. 8 enclosed	
10	List of copies of documents enclosed.	
11	All the UL, CE, FCC and ROHS certificates are submitted alongwith technical bid.	
12	ISO 9001:2015 certified and also ISO 14001:2004 certificates of OEM are attached.	
13	Documents stating that The OEM has existence in India and online dedicated CCTV support center available during working hours and a fully equipped repair and maintenance center in Delhi/NCR.	
14	Authorization letter from the OEM in the name of the bidder addressed to the Undersigned specifically describing this tender details is attached.	
15	Turnover Certificate as per General Term & Conditions of EOI	
16	Declaration of fair business practice is submitted.	
17	Printed literature/brochure with complete technical specifications of all the items mentioned in the as per EOI	
18	Compliance statement for the specifications is attached with deviation & remarks mentioned clearly.	
19	Self attested copies of GST, PAN/GIR registration No and Last three year ITR copies is submitted.	
20	List of Make & Models offered is attached.	
21	Signed copy of complete original tender in proper order with all corrigenda is submitted.	
22	Undertaking for Acceptance of Terms and Conditions of Tender is submitted.	
23	Bank detail of bidder for E-payment is submitted.	
24	Financial Bid is submitted	

Compliance Sheet for Technical Specification of CCTV Surveillance System to be Installed in the Chamber of Deputy Registrar at 7th Floor of Core-4, Scope Complex, Lodhi Road, New Delhi

SI No	Description	UOM	Quantity	Compliance (Yes/No)	Remarks
1	5 MP IP IR Dome Camera –As per Technical Specification as per Annexure "A"	Nos.	11		

2	NVR 32 Ch With 8 Sata Slot –As per Technical Specification as per Annexure "B"	Nos.	1		
3	6 TB HDD Wd / Segate	Nos.	8		
4	SD Card 128GB	Nos.	11		
5	Stand for Indoor Cameras	Nos.	11		
6	24 port POE Switch for connecting the power to the cameras and communication of the cameras to the NVR	Nos.	2		
7	32 U Rack	Nos.	1		
8	CAT6 LAN Cable - Only Copper - (Approximate) - Billed will be as per actual usage	Rmt.	800		
9	HDMI / VGA Cable	Rmt.	15		
10	PVC pipe, conduit & baton with accessories - (Approximate) - Billed will be as per actual usage	Rmt.	200		
11	Connecter Per Cameras	Nos.	11		
12	Desktop/ Server for Centralised Installation Make Dell /HP	Nos.	1		
13	40" LED Screen Make : Samsung/ LG	Nos.	1		
14	UPS 2KVA Online UPS, Battery:6x 65Ah 12V maintenance free, SMF 12V 65Ah batteries with backup approx. 2 hrs,	Nos.	1		
15	Programming, Testing & Commissioning of all equipments complete arrangement for the systems	Job Work	11		

16 A	Annual Support Charges during warranty period without full time on-site Person	Per Year	1		
16 B	Annual Support Charges during warranty period with full time on-site Person	Per Year	1		

Annexure-II

FINANCIAL BID

- I. Name of the bidder(S): _____
- II. Details of Earnest Money Deposit :Rs. 40,000/- (Rupees forty thousand only)D.D/P.O. No. & Date : _____
Drawn on Bank : _____

SI No	Description	Unit	Quantity	Rate	Cost
1	5 MP IP IR Dome Camera –As per Technical Specification as per Annexure "A"	Nos.	11		
2	NVR 32 Ch With 8 Sata Slot - As per Technical Specification as per Annexure "B"	Nos.	1		
3	6 TB HDD Wd / Segate	Nos.	8		
4	SD Card 128GB	Nos.	11		
5	Stand for Indoor Cameras	Nos.	11		
6	24 port POE Switch for connecting the power to the cameras and communication of the cameras to the NVR	Nos.	2		
7	32 U Rack	Nos.	1		
8	CAT6 LAN Cable - Only Copper - (Approximate) - Billed will be as per actual usage	Rmt.	800		
9	HDMI / VGA Cable	Rmt.	15		
10	PVC pipe, conduit & baton with accessories - (Approximate) - Billed will be as per actual usage	Rmt.	200		
11	Connecter Per Cameras	Nos.	11		
12	Desktop/ Server for Centralised Installation (Dell/HP)	Nos.	1		
13	40" LED Screen Make : Samsung/ LG	Nos.	1		
14	UPS 2KVA Online UPS, Battery:6x 65Ah 12V maintenance free, SMF 12V 65Ah batteries with backup approx. 2 hrs,	Nos.	1		
15	Programming, testing and commissioning of all equipment for the system	Job work	11		
16	Total Amount Without GST				
17	GST as Applicable				
18	G. Total With GST				

19A(i)	Annual Support Charges during warranty period without full time on-site Person	Per Year	1		
19A(ii)	GST as Applicable				
19A(iii)	G. Total With GST				
19 B	Annual Support Charges during warranty period with full time on-site Person	Per Year	1		
19B(ii)	GST as Applicable				
19B(iii)	G. Total With GST				

Note :- Actual quantity may change when actual installation carried out for indoor cameras at site. Total cost in words which includes supply, installation, testing, commissioning of total CCTV system.Taxes.(Rs. _____)

Signature of the authorized signatory
Date: Full Name:

Place:Firm's/Company's Seal:

Annexure-III

BIDDER'S DECLARATION FORM

1. I, _____
Son/Daughter of Shri _____
Proprietor/Partner/Director/Authorized Signatory of
_____ and competent to sign this
declaration and execute this tender document;
2. I have carefully read and understood all the terms and conditions of the tender and hereby convey my acceptance of the same.
3. The information/documents furnished along with the above application are true and authentic to the best of my knowledge and belief. I/we, am/are well aware of the fact that furnishing of any false information/fabricated document would lead to rejection of my tender at any stage besides liabilities towards prosecution under appropriate law.

Signature of the authorized signatory

Date: Full Name:

Place: Firm's/Company's Seal: